

R.O.C.No.21326-A/2022/B2



CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 49 / 2022

The Government, in G.O.(Ms).No.315, Home(Cts-II) Department, dated 06.04.2017, had issued orders for the constitution of Judicial Magistrate Court at Kodaikanal in Dindigul District, i.e., **Judicial Magistrate II, Kodaikanal in Dindigul District.**

Thiru. K. Karthik, Judicial Magistrate, Mobile Court, Dindigul, is transferred and posted as Judicial Magistrate II, Kodaikanal, in the aforesaid newly sanctioned Court.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 11.03.2022.**

**Sd/- P.DHANABAL,
REGISTRAR GENERAL**

[Signature]
11.03.22
(501)